

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No.14206 of 2013

(Arising out of OIO-DMN-EXCUS-000-COM-005-13-14 dated 30/08/2013 passed by Commissioner of Central Excise, Customs and Service Tax-DAMAN)

Alpha Pharma Daman Pvt Ltd

.....Appellant

Plot No. 374, Shed No. D,
Alpha Industrial Park, Athiawad,
Daman, Daman (U.T.)

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat- 396191

APPEARANCE:

None appeared for the Appellant

Shri H K Jain, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 10475 /2020

DATE OF HEARING: 12.02.2020

DATE OF DECISION: 12.02.2020

RAMESH NAIR

The appellant filed a request letter to withdraw this appeal as they intended to avail the SABKA VISHWAS SCHEME, 2019.

2. Accordingly, the appeal is dismissed as withdrawn with a liberty to approach this Tribunal, in case the application under said Scheme, 2019 is not accepted.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**